

THE HIGH COURT OF KERALA

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Dated - 06/10/2017

B1(A) -84395 / 2017(2)

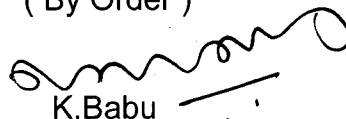
OFFICIAL MEMORANDUM

Sub : Judicial Officers – General Transfers, 2018 –
Representations from officers - calling for -regarding

The Judicial Officers due for transfer as per the Revised General Transfer Norms are directed to submit their representations (9 copies each) in the prescribed proforma, so as to reach the High Court on or before **31/10/2017**, for initiating the procedure for General Transfers, 2018.

It is made clear that the representations shall be made strictly in accordance with the norms and, those, which do not conform to the norms will not be entertained, and will be viewed with extreme displeasure.

(By Order)



Registrar(Subordinate Judiciary)

Encl: as above.

To

All Principal District Judges and Chief Judicial Magistrates for information and communication to Subordinate Judicial Officers in their respective jurisdiction.
(Including those on leave, deputation, suspension etc.)
The District judge, Kavaratti.
The Special Judge (SPE / CBI) – I , II & III, Ernakulam
The Special Judge (SPE / CBI), Thiruvananthapuram.
The Special Judge(NDPS Act Cases) Vadakara and Thodupuzha.
The All Motor Accidents Claims Tribunals
The Judges of all Family Courts
The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur
Kottayam, Kozhikode, Muvattupuzha & Thalassery.
The University Appellate Tribunal, Thiruvananthapuram
The Tribunal for Local Self Government Institutions, Thiruvananthapuram.
The Kerala Co-operative Tribunal, Thiruvananthapuram .
The Forest Tribunal, Kozhikode.
The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.
The Presiding Officers of Labour Courts at Kollam & Ernakulam.
The Chairman, KVAT, AIT & Sales Tax Appellate Tribunal.
The Administrative Records Section, High Court (2 copies)
The file.

REPRESENTATION FOR GENERAL TRANSFER (Proforma)

1	Name and Designation of the Officer	
2	Date of Joining the present station	

3. Stations in which the officer worked earlier and the period during which he/she served in each station.

Sl. No	Post	Station	From	To

4	Home Station(See the definition in Para 1 of General Transfer Norms)	
5	Place of Choice in the order of preference	1. 2. 3.
6	Whether the choice conforms to the General Transfer Norms? If not, state the reasons for deviation	
7	Whether the Officer has any request for extension in the present station? If so, state the reasons for such extension and also state whether the request for extension conforms to the norms.	
8	Any other relevant information which the officer would like to furnish	

DECLARATION

I do hereby declare that all the above facts are true to the best of my knowledge and belief.

Place :
Date :

Name
Signature